(d) The Registrar of Cooperative Societies has reported that verification could not be completed as the society has not furnished the details regarding some members in the frozen list. Allotment is made after the names of members are cleared by the Registrar of Cooperative Societies, demarcation-cumaetback Plan approved by the DDA and 'statement of details' furnished by the society to the Land & Building Department of the Delhi Administration.

## **Animal Husbandry in Sikkim**

- 534. SHRI SHYAM LAL YADAV: WiU the Minister of AGRICULTURE be pleased to state:
  - (a) what is the amount of tha Central assistance provided to tha Sikkim Government in the field of animal husbandry during the last three years; and
  - (b) what is the extent of development in the sphere of animal husbandry which has taken place <sup>m</sup> that State with the Central assistance during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Financial assistance provided during the last three years:

(b) Under the Livestock Health Schemes for which assistance was provided to the State of Sikkim, steps have been taken to provide effective health cover to the livestock by, providing vaccines or infrastructure for vaccinations particularly against Rinderpest and Foot & Mouth Disease is Cattle.

So far as Animal Husbandry Statistics  $i_s$  concerned, most of the state has been brought in position for initiating sample surveys on estimation of production of major livestock products.

## Working of Food Corporation of India in Sikkim

- 535. SHRI SHYAM LAL YADAV: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that the Food Corporation of India maintains an office at Gangtok in Sikkim; and
- (b) if so, what are the scheme\* taken up by the said Corporation in the State during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) The Food Corporation of India has been entrusted with the work of. storage and distribution of foodgrains in Sikkim.  $N_0$  special schemes wore taken up by the Corporation in Sikkiaa during the last three years.

## **Slum Clearance**

- 536. SHRI BHAIRAB CHANDRA MAHANTI: Will the Minister of WORKS AND HOUSING be pleased ta state:
- (a) whether there is any scheme under Government's consideration for the clearance of slum areas in «itiaa and towns; and
  - (b) if so, what are tha details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C- SETHI): fa) and (b) The Slum Clearance/Improvement Scheme was started in 195© ja I the Central Sector and continued as